

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHANDIGARH BENCH**

**OA No. 060/00495/2019**

**Chandigarh, this 30<sup>th</sup> day of May, 2019**

**CORAM: HON'BLE MR.SANJEEV KAUSHIK, MEMBER (J)**

Harjinder Singh, aged 31 years, son of late Sh. Dalbir Singh, Ex-D-796, resident of Village Bhagomajra, District Ropar, Punjab.

.....Applicant

**BY: SH. MRIGAN K. SHARMA PROXY FOR DR. PUNEET KAUR  
SEKHON**

**VERSUS**

1. Union Territory, Chandigarh through Secretary, Transport, U.T. Secretariat, Deluxe Building, Sector 9, Chandigarh-160 009.
2. Director Transport, U.T. Chandigarh, Office of Divisional Manager, CTU & Director Transport, Plot No. 701, Industrial Area, Phase-1, Chandigarh-160 002.
3. Chandigarh Transport Undertaking through its Divisional Manager, Office of Divisional Manager, CTU & Director Transport, Plot No. 701, Industrial Area, phase 1, Chandigarh-160 002.

.....Respondents

**ORDER (ORAL)**

**MR. SANJEEV KAUSHIK, MEMBER(J):-**

1. Learned counsel for the applicant seeks permission to withdraw this OA to enable the applicant to file the same with better particulars.
2. Dismissed as withdrawn, with liberty as prayed for.

**(SANJEEV KAUSHIK)  
MEMBER (J)**

**Dated: 30.05.2019**

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